

OFFICE OF
**THE CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE,
JUDGESHIP OF DAKSHIN DINAJPUR**
- CUM -
**THE DISTRICT JUDGE,
DAKSHIN DINAJPUR AT BALURGHAT**

ENGLISH DEPARTMENT

Dated Balurghat, the 13th April, 2018

CORRIGENDUM

**CORRECTION IN THE NOTIFICATION DATED 12.04.2018 REGARDING
PERSONALITY TEST (INTERVIEW) FOR THE POST OF PROCESS-
SERVER/SUMMON BAILIFF IN THE JUDGESHIP OF DAKSHIN DINAJPUR
AS PER EMPLOYMENT NOTIFICATION NO.01/DRC-G DATED 25.01.2018**

In view of Resolution No.09/2018 dated 11.04.2018 of the District Recruitment Committee, Dakshin Dinajpur Judgeship and as per the result of the Written Examination held on 25.03.2018 (Sunday), published on 26.03.2018, 16 (SIXTEEN) candidates have been called for Personality Test (Interview) on 26.04.2018 (Thursday) at the Office of the District Judge, Dakshin Dinajpur at Balurghat against 03 (THREE) vacancies in the post of Process-Server/Summon Bailiff in Dakshin Dinajpur Judgeship vide this Office **Notification dated 12.04.2018** published in the website. The following correction in the '**IMPORTANT INSTRUCTIONS TO THE CANDIDATES**' [point 2 (vii) of Page 02 of 02] is hereby being made to the said notification.

| What is in the notification | What it should be read as |
|--|---|
| Caste Certificate for the candidates belonging to Scheduled Caste category. | Caste Certificate for the candidates belonging to OBC-A category and Disability Certificate for the candidates belonging to PwD category. |

Concerned candidates are directed to act accordingly.

Sd/- Anupam Maiti
Chairman-in-Charge,
D.R.C., Dakshin Dinajpur Judgeship
-cum-
District Judge-in-Charge,
Dakshin Dinajpur at Balurghat.